

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1842

ANSWERED ON:23.08.2012

LACK OF EMERGENCY FACILITY

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware about the incident where a woman went into labour pain and died due to lack of medical facilities at Allahabad railway station recently;
- (b) if so, the details thereof;
- (c) the reasons for failure to provide the needful facilities to the said woman;
- (d) whether any action has been taken against the persons held responsible for the said lapses;
- (e) if so, the details thereof; and
- (f) the steps taken by the Railways to prevent such negligence in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) & (b): No, Madam. No woman died due to lack of medical facilities at Allahabad Railway Station. A lady passenger with 8 months pregnancy was travelling in Gomoh Passenger train (53345) on 28.07.2012. She was referred from District Hospital Mirjapur to District Hospital Allahabad. As per the information provided by Co-passengers, the lady started having pain during the journey & delivered a male child at 13.20 hrs in the moving train itself. The train reached Allahabad at 14.10 hrs. On arrival of the train at Allahabad the incidence was reported to Railway authorities. On receiving message, a Railway lady doctor rushed to the station. The doctor attended the patient and found no sign of life in the mother. The new born baby was having the placenta still attached. The medical team promptly clamped & cut the umbilical cord & gave the child 5% glucose & saved the life of the child.

There was no delay in providing necessary medical aid. On the contrary prompt action of Railway Medical Officer saved the life of the child.

(c) to (f): Do not arise.